

SCHEDULE

1 Enactments.	2 Omissions and modifications.
Section 15 of the Transfer of Property Act, 1882.	For “sections 13 and” substitute “section”.
Section 16 of the Transfer of Property Act, 1882.	“sections 13 and” substitute “section”.
Clause (b) of section 3 of the Hindu Disposition of Property Act, 1916.	Omit “113,”.
Section 115 of the Indian Succession Act, 1925.	Omit “section 113 or”.
Section 116 of the Indian Succession Act, 1925.	For “sections 113 and” substitute “section”.
Schedule III to the Indian Succession Act, 1925.	Omit “113,”.
Clause (5) under the heading “Restrictions and modification in application of foregoing sections” in Schedule III to the Indian Succession Act, 1925.	Omit “one hundred and thirteen,”.